

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2022/13539/A

From :- Shri Romen Baruah
Registrar (Vigilance)
Gauhati High Court
Guwahati

To,
The District & Sessions Judge
Bongaigaon

Dated Guwahati, the 19th December, 2022

Sub:- **Permission to avail Home Travel Concession (HTC)**

Ref:- Letter No. DJB. I-6/2022/6766 dated 01.12.2022

Sir,

With reference to the above, I am directed to inform you that Smti Aklima Begum, Civil Judge and Asstt. Sessions Judge, Bongaigaon has been granted permission to avail Home Travel Concession (HTC) for the block period of 2020-2021 (by way of carry forward), during the winter vacation w.e.f. 24.12.2022, for the journey to her home town Kharupetia, by the shortest possible route, as per existing Rules.

Smti Begum may be informed accordingly.

Thanking you,

Yours faithfully,

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REGISTRAR (VIGILANCE)

Memo No. HC.VII-03/2022/13540-13543/A.

Dated 19/12/22

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Smti Aklima Begum, Civil Judge and Asstt. Sessions Judge, Bongaigaon with reference to her letter dated 01.12.2022.
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for upload this letter in official website of this Hon'ble Court

19/12/22

REGISTRAR (VIGILANCE)

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